

**Defective Case Register from 2024-11-27 to 2024-11-27**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-RPFAM/49449/2024	ANANGA KUMAR OTTA	2024-11-27	The date of order mention in the being aggrieved by the order appears to be wrong.
2	D-ABLAPL/35633/2024	LAMBODOR ACHARI	2024-11-27	Sl. no. of para not correct in petition and also declaration of affidavit to be corrected in affidavit.
3	D-CONTC/49156/2024	ADV.	2024-11-27	PAGING OF SYNOPSIS and DATE CHART BE OMITTED
4	D-ARBP/49325/2024	PRABODHA CHANDRA NAYAK	2024-11-27	Honourable CJ has not been addressed
5	D-WP(C)/49257/2024	SUJAY SHANKER SINGHDEO	2024-11-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Fathers name of the petitioner not mentioned in the cause title. 2.The case no W.P (C) 27569/2024 under annexure-3 not mentioned in the averment in para 5 of the writ petition
6	D-CONTC/48676/2024	ADV.	2024-11-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
7	D-CRLMC/35375/2024	ASHOK KUMAR SARANGI	2024-11-27	1.2(a) C.C Case No.92 of 2023 mentioned in Annex-1 does not tally with the cause title and avement-1 of the petition.
8	D-CRLLP/35446/2024	UDIT RANJAN JENA, A.G.A.	2024-11-27	Impugned case/CT case no.appears to be wrong in IA
9	D-CRLREV/35395/2024	TUKUNA KUMAR MISHRA	2024-11-27	Code not indicated
10	D-BLAPL/35443/2024	ARABINDA DASH	2024-11-27	Honble Court not tally with rejection order and cause title.Fathers name title not mentioned in the cause title.G.R and S.T no not tally with rejection order and cause title.
11	D-BLAPL/35525/2024	BAISHNAB CHARAN PATRA	2024-11-27	1.Page no . 7 not legible .
12	D-MATA/49286/2024	BYOMAKESH TRIPATHY	2024-11-27	Period of Delay 23 days.
13	D-CRLMC/35541/2024	ALEKHA CHANDRA MOHANTY	2024-11-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. PETITIONER NO 2 NOT SIGN IN V NAMA
14	D-ABLAPL/35598/2024	JYOTIRMAYA SAHOO	2024-11-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. As per index, Annexure-2 not described in the petition.2. G.R.Case No.785 of 2024 on cause title not tally with para-4 of the petition.3.Welfare fee of Rs.50/- not paid on V.nama.
15	D-MACA/49397/2024	ADAM ALI KHAN	2024-11-27	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.

16	D-BLAPL/32480/2024	RASHMI RANJAN PATTANAIK	2024-11-27	1.BLAPL Petition not properly page marked on the file, as per index. 2. Name of the Lower Court in rejection order under Annexure-3 not tally with the petition.
17	D-CRLMC/35487/2024	DEBASNAN DAS	2024-11-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  NEAT COPY OF PAGE NO 13 TO BE FILED
18	D-WP(C)/49304/2024	SANKAR PRAASAD PANI	2024-11-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
19	D-WP(C)/49311/2024	SUBHASIS MOHAPATRA	2024-11-27	synopsis and date charts are not alphabetically paginated
20	D-CRLMC/35302/2024	SUSANTA KUMAR BARAL	2024-11-27	1. This case related to Sexual Offence the name of victim and victim address deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter.
21	D-BLAPL/35543/2024	SUSHANTA KUMAR JOSHI	2024-11-27	As per rejection order pending case in lower court not correctly mentioned in cause title and petition
22	D-ABLAPL/35518/2024	DHANANJAYA MUND	2024-11-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Paragraph not correctly mentioned in the affidavit.
23	D-WP(C)/49201/2024	SANGRAM JENA	2024-11-27	occupation of the petitioner not furnished in the affidavit.
24	D-ABLAPL/35528/2024	SUBODH KUMAR MOHANTY	2024-11-27	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Affidavit not signature by Adv.
25	D-WP(C)/49401/2024	MAHESWAR MOHANTY	2024-11-27	1.Date 21.10.2022 mentioned in Annex-2 does not tally with the cause title.2. Date mentioned in Annex-4 (13.11.2023) does not tally with Index and averments-7 of the petition.
26	D-MATA/49123/2024	GHANASHYAM MUDULI	2024-11-27	Period of Delay 180 days.
27	D-CRLMC/35378/2024	SATYA NARAYAN MISHRA 4	2024-11-27	1.P.S. Case No. 282 dt.02.06.2020 mentioned in cause title and averment-1 of the petition and in I.A. does not tally with the Annexures 1 to 3
28	D-RSA/49431/2024	LALATENDU SAMANTARAY	2024-11-27	1.Period of Delay 189 days.
29	D-WP(C)/49202/2024	BIKASH KUMAR KUND	2024-11-27	1.Page no 20 and 40 not neat and legible.2.Book mark index and index of the writ petition not properly page marked under annexure-13 and 14 as annexed
30	D-BLAPL/35513/2024	SOUBHAGYA KUMAR DASH	2024-11-27	1. Age of Jyoti ranjan Nayak A/C does not tally Affidavit and Verification .
31	D-WP(C)/49349/2024	AMITAV DAS	2024-11-27	.Receipt Showing Serv.copy To cg not Filed.
32	D-BLAPL/35546/2024	AKSHAYA KUMAR SAHOO	2024-11-27	as per standing order no.3 dtd 9-7- 2024 , Name of the Victim / informant shall not be reflected in synopsis and petition.Then S.R. will be made.

33	D-WP(C)/49315/2024	BIBEKANANDA BHUYAN	2024-11-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page-12 under Annexure-1 not properly arranged
34	D-BLAPL/35535/2024	AKSHAYA KUMAR SAHOO	2024-11-27	1.Subject Code incorrectly Mentioned
35	D-CRLMP/35339/2024	ANIMA KUMARI DEI	2024-11-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
36	D-BLAPL/35490/2024	DEBASIS SARANGI	2024-11-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in Affidavit.
37	D-CRLMC/35183/2024	MANORANJAN PADHY	2024-11-27	1.TR case no. 52/2020 not filed.
38	D-WP(C)/49375/2024	KRISHNA CHANDRA SAHU	2024-11-27	Petition not correctly addressed to Honorable Court
39	D-WA/49327/2024	SOUBHAGYA SWAIN	2024-11-27	Opp.Parties No.5 to 22 in WP(c) are not made party to this WA
40	D-BLAPL/35643/2024	AMULYA RATNA PANDA	2024-11-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 12 to 14 not neat.
41	D-WP(C)/49285/2024	SANDIPANI NAYAK	2024-11-27	1.Date mentioned in Annexure-2 and 3 in index and book mark index and averment of writ petition does not tally with said annexures of writ petition.2.Legible copy of page-22 to be filed..3.The name of the counsel in capital letters in vakaltnama not furnished.
42	D-BLAPL/35471/2024	SURYAKANTA DWIBEDI	2024-11-27	Page no. 10 not properly scanned.
43	D-CRLMC/35558/2024	MANOJ BIHARI DAS	2024-11-27	Provision of law not correctly furnished.
44	D-ABLAPL/35582/2024	SANJIT MISHRA	2024-11-27	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
45	D-BLAPL/35484/2024	RABINDRA NATH BARIK	2024-11-27	20-VERNACULAR CERTIFICATE NOT FURNISHED.
46	D-CRLMC/35201/2024	MANORANJAN PADHY	2024-11-27	1.TR case no.52/2020 not filed.
47	D-BLAPL/35578/2024	SIVA SANKAR CHAINI	2024-11-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
48	D-CRLA/35430/2024	LALATENDU SAMANTARAY	2024-11-27	In index appeal petition not page marked
49	D-BLAPL/35470/2024	CHANDAN SAMANTARAY	2024-11-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs. 50/- not paid.
50	D-CRLMC/35453/2024	SOUBHAGYA KUMAR DASH	2024-11-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. v nama in c m p FILED IN THIS CASE
51	D-CMAPL/49577/2024	AMIT PRASAD BOSE	2024-11-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1.Period of Delay 293 days
52	D-ABLAPL/35571/2024	SUDEEP KUMAR SARANGI	2024-11-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. .Date of FIR. not reflect in date chart.2. As per FIR, P.S.no not correct in synopsis and petition.3. page no. 9 not neat.4. Age not reflected in V.nama
53	D-BLAPL/35495/2024	SHYAM MANOHAR	2024-11-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Synopsis and Date chart not alphabetic paginated in Index.2.BLAPL Petition not properly page marked on the file and index.3.Paragraph no.not correctly furnished on declaration.4 Page nos.13,14,15,16,17,22, 23 not neat and legible.
54	D-WP(C)/48832/2024	RANJIT MOHANTY	2024-11-27	.Subject Code Not Furnished .
55	D-BLAPL/35581/2024	SUKANTA KUMAR NAYAK	2024-11-27	1.Date of F.I.R. not mentioned in Dates and Events.2.P.S.Case No.110/2024 in rejection order under Annexure-2 not tally with petition.3. Page nos.12,13 and 14 not neat and legible.
56	D-CRLMC/35197/2024	MANORANJAN PADHY	2024-11-27	1. TR case no.52/2020 not filed.
57	D-BLAPL/35505/2024	SURYAKANTA DWIBEDI	2024-11-27	As per Index annexs not properly marked 2 and 3
58	D-CRLMC/35188/2024	MANORANJAN PADHY	2024-11-27	1. TR case no 52/2020 not filed.
59	D-ABLAPL/35501/2024	SUSANTA KUMAR SETHY	2024-11-27	1. As per index, Annexure-1 not described in the petition. 2.G.R.Case No. not mentioned in Index.3.Page no.9 not neat.
60	D-CMP/49220/2024	AMIT KUMAR NATH	2024-11-27	Correct nomenclature is GUAP .
61	D-ABLAPL/35567/2024	AMIT KUMAR NATH	2024-11-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.c.fee Rs.50/- to be paid in V.nama.
62	D-ABLAPL/35579/2024	SANJIB KUMAR BHANJADEO	2024-11-27	1.ABLAPL Petition and Annexure-1 not properly page marked in Index,as per record.
63	D-BLAPL/35583/2024	SANJIB KUMAR BHANJADEO	2024-11-27	1. Page no.31 not available on record.2. Annexure-3 not properly page marked in Index,as per record.
64	D-CRLREV/35329/2024	ARUN KUMAR ACHARYA	2024-11-27	Receipt showing copy on (Vig.) be served.
65	D-BLAPL/35618/2024	KURESH PRASAD DASH	2024-11-27	Name of trial court not correct in para.1 of the petition.
66	D-BLAPL/35588/2024	SIDDHARTH PRASAD MISHRA	2024-11-27	12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. 1.Assessment slip is not signed by the advocate.2.petitioners and his fathers name title in writ petition are not tally with v.nama.
67	D-CONTC/49213/2024	SATYA SUNDAR KANUNGO	2024-11-27	PAGE NOS. 14 and 22 NOT LEGIBLE
68	D-WP(C)/49294/2024	SABYASACHI MISHRA	2024-11-27	synopsis and date charts are not alphabetically paginated.

69	D-BLAPL/35445/2024	Dr.SUSANT KUMAR KANUNGO	2024-11-27	.Subject Code incorrectly Mentioned
70	D-BLAPL/35599/2024	JYOTIRMAYA SAHOO	2024-11-27	1.Hologram of Rs.50/- not paid in V>Nama.
71	D-WP(C)/49330/2024	SUKANTA KUMAR DALAI	2024-11-27	Each page of writ petition including affidavit and affidavit of I.A, is not notarized.
72	D-CONTC/49210/2024	ADV.	2024-11-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
73	D-CMP/49514/2024	ADISHA MOHANTY	2024-11-27	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
74	D-WP(C)/49386/2024	ARUN KUMAR PATRA	2024-11-27	Date of annex.2 mentioned in the index and petition not tally to annex.2 as annexed.
75	D-ABLAPL/35597/2024	KARTIK CHANDRA TRIPATHY	2024-11-27	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
76	D-CRLMC/35411/2024	NIRANJAN MAHARANA	2024-11-27	1.C.copy of Annex-1 not filed.
77	D-CRLA/35355/2024	SAUBHAGYA KETAN NAYAK	2024-11-27	Provision of Law not correctly furnished as regards BNSS
78	D-CONTC/49147/2024	ADV.	2024-11-27	PAGE NOS.14 AND 25 NOT NEAT AND LEGIBLE
79	D-ABLAPL/35591/2024	JAJATI KESHARI KHUNTIA	2024-11-27	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
80	D-ABLAPL/35549/2024	BISWAJIT MOHANTY	2024-11-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 17 not not neat.
81	D-WP(C)/49252/2024	SUVASHISH PATTANAIAK	2024-11-27	I.A. is not addressed to Honorable court
82	D-FAO/49468/2024	RAMESH CHANDRA SAHOO-1	2024-11-27	1.Period of Delay 27 days delay 2. Receipt showing deposit of entire awarded amount before the commissioner not filed
83	D-BLAPL/35632/2024	DHIRENDRA NATH BEHERA	2024-11-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 30,66,69,71,72,77 and 80 not neat.
84	D-CRLMC/35271/2024	RAMESH CHANDRA OJHA	2024-11-27	1. Address of the petitioner in cause title not tally with affidavit. 2. GR case number not correctly furnished in prayer of the I.A. petition.
85	D-BLAPL/35554/2024	SOUMYA RANJAN DAS	2024-11-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. NAME OF THE TRIAL COURT NOTCORRECT.2.AGE OF THE PETITIONER IN REJ.OR. , NOT TALLY CAUSE TITLE.3. AGE NOT REFLECTED IN V.NAMA.
86	D-MACA/49340/2024	PRADEEP KUMAR MISHRA	2024-11-27	Period of Delay 4 days.
87	D-CRLMC/35565/2024	DASARATHI DASH	2024-11-27	This is a case under POCSO act. Name of informant and her daughter be deleted from

				paragraph 3 of the petition. Then put up for SR.
88	D-BLAPL/35628/2024	SUJIT KUMAR SWAIN	2024-11-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not legible.
89	D-WP(C)/49215/2024	JAGAMOHAN PATTANAİK	2024-11-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D-BLAPL/35577/2024	JUGULA KISHORE PANDA	2024-11-27	Date of rejection order under Annexure-3 not tally with Index.
91	D-ABLAPL/35626/2024	RUDRA RANJAN BARIK	2024-11-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.AS PER FIR DETAILS, DATE OF DISP.OF NOT REFLECTED IN THE REFERENCE CERTIFICATE.2. OCCUPATION NOT REFLECTED IN AFFIDAVIT.
92	D-CRLREV/35360/2024	MAHES DAS	2024-11-27	23-NOMENCLATURE NOT CORRECTLY FURNISHED . correct nomenclature is CRLMP
93	D-ABLAPL/35515/2024	RASHMI RANJAN MISHRA	2024-11-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Authorization to swear affidavit on behalf of other petitioner not furnished in affidavit.
94	D-CRLMC/35287/2024	ASIT KUMAR JENA	2024-11-27	1. in index sl. no.3 annexure not mentioned.2.Annexure not correctly mentioned at top of the page no. 18
95	D-TRPCRL/35386/2024	DR. BINODA KUMAR MISHRA	2024-11-27	Name of the victim be deleted from the petition and I .A . Put up for S.R thereafter
96	D-BLAPL/35607/2024	DILLIP KUMAR RAY	2024-11-27	1.Code not correctly furnished. 2.Pages no 21 and 22 not legible.
97	D-ABLAPL/35590/2024	Madan Sundar Behera	2024-11-27	8-CAUSE TITLE NOT IN ORDER. Page 10 and 11 not neat.Petitioner no-2 not signed in the v.nama.
98	D-CRLMC/35456/2024	JUDHISTHIR SAHOO	2024-11-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. V NAMA NOT SIGN BY THE PETITIONER
99	D-CMP/49324/2024	SOUBHAGYA KUMAR DASH	2024-11-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Number of suit not stated in para1 of the petition, (ii)Age of petitioner does not match with the deponent,(iii)Deponent is wrongly described in affidavit.
100	D-WA/49121/2024	SIDHARTH PRASAD DASH,A.S.C	2024-11-27	C copy of impugned order not filed.
101	D-CMP/49408/2024	PRONoy MOHANTY	2024-11-27	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Certified copy of trial court order under anx.5 be filed.

102	D-BLAPL/35570/2024	MANORANJAN MISHRA	2024-11-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annex.2 not reflected in the petition. 2 page nos. 13 and 14 are not neatly legible.
103	D-WP(C)/49307/2024	ASIT KUMAR DASH	2024-11-27	Date mentioned in Annexure-9 does not tally with averment of writ petition,book marks index and index of writ petition
104	D-BLAPL/35491/2024	BIBHUTI BHUSAN MISHRA	2024-11-27	Page 33 not available.
105	D-BLAPL/35500/2024	HIMANSHU SEKHAR MISHRA	2024-11-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
106	D-CRLMC/35218/2024	MANORANJAN PADHY	2024-11-27	TR case no.52/2020 not filed.
107	D-ABLAPL/35566/2024	MD.G.MADANI	2024-11-27	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. provision not correct.
108	D-ABLAPL/35612/2024	DHANANJAYA MUND	2024-11-27	.Receipt Showing Serv.copy To Vigilance not Filed.
109	D-ABLAPL/35600/2024	JYOTIRMAYA SAHOO	2024-11-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Page no.9 not neat and legible. 2.Welfare fee of Rs.50/- not paid on V.nama.
110	D-WP(C)/49041/2024	JYOTI PATNAIK	2024-11-27	1.Necessary correction may be made in Index,Prayer,affidavit ,declaration and in I.A. of the file after conversion from the CMP to WP(C).2.Annexure-4 not neat and legible.
111	D-CRLMC/35366/2024	PRANAYANEE DASMOHAPATRA	2024-11-27	1. In index sl. no. 5 PS case number not correctly furnished. 2. Page no. 27 not legible.
112	D-ABLAPL/35496/2024	ASHOK KUMAR SWAIN	2024-11-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
113	D-CRLREV/35622/2024	LALATENDU SAMANTARAY	2024-11-27	Age of petitioner does not match with the age of deponent.
114	D-WP(C)/49484/2024	CHITTA RANJAN PATTNAIK	2024-11-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
115	D-WP(C)/49368/2024	BRAJA MOHAN SARANGI	2024-11-27	Name of the petitioner has been wrongly described on the top of the affidavit.
116	D-WA/49306/2024	BHAKTISUDHA SAHOO	2024-11-27	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid.
117	D-BLAPL/35351/2024	BATA KRISHNA PANDA	2024-11-27	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Petition copy not properly arranged.2.Page no.9 and 10 in annexure no.1 are missing.3.District name not furnished in v.nama.4.All the annexures

				are not attested by the advocates.5.Writ Petition copy is not notarised.
118	D-WP(C)/49373/2024	BHABANI PRASAD MOHANTY	2024-11-27	Receipt Showing Serv.copy To ct not Filed.
119	D-CONTC/49191/2024	ADV.	2024-11-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
120	D-ITA/49261/2024	SUBASH CHANDRA MOHANTY,SR.SC(I.T)	2024-11-27	Code not indicated
121	D-CMAPL/49487/2024	AKSHAYA KU PANDEY	2024-11-27	1.Period of Delay 491 days IA Filed without correct provision of law
122	D-WP(C)/49370/2024	BRAJA MOHAN SARANGI	2024-11-27	Name of the petitioner has been wrongly described on the top of the affidavit.
123	D-ABLAPL/35542/2024	RAKESH RANJAN DASH	2024-11-27	14-NOT PROPERLY INDEXED. Index not properly page marked.
124	D-CRLREV/35480/2024	JAJATI KISHORE MOHANTY	2024-11-27	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Copy of Trial Court Judgement / Order - c.copy not filed. xerox copy of judgment filed vide annexure -1 2. name of OP no 2 not tally with name mentioned in court below. 3. ICC case number not correctly furnished in prayer.
125	D-WP(C)/49254/2024	MAMATA MISHRA	2024-11-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Page no 13 not neat and legible.2.Synopsis,Date chart and after prayer portion of the writ petition not signed by the filing advocate.
126	D-BLAPL/35574/2024	JULU KHANSAMA	2024-11-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per FIR details , date of disp. not furnished in reference certificate. 2.Page nos. 68 and 70 not partially legible.
127	D-ABLAPL/35478/2024	MANORANJAN MISHRA	2024-11-27	1. synopsis and date chart not furnished in index.2.Age of the petitioner in affidavit,not tally with ca use title.
128	D-RSA/49323/2024	DHIRENDRA KUMAR DASH	2024-11-27	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Authentication fee due on the Appellate Court Judgement Rs.2/- not paid.
129	D-ARBP/49461/2024	AVIJIT PATNAIK	2024-11-27	Honourable CJ has not been addressed
130	D-MACA/49439/2024	AMIT KUMAR NATH	2024-11-27	1.Period of Delay 179 days delay 2.Court Fee Rs,4,133/ payable not paid 3. Vakalatnama not properly stamped, Executed and accepted

				4.statutory deposit not made OHCBA welfare fund not, stamped
131	D-CRLMP/35418/2024	PRATAP KUMAR MOHANTY	2024-11-27	.Subject Code Not Furnished .
132	D-MACA/49442/2024	RIMJHIMBALA PATI	2024-11-27	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. composite address of respdts. are given.and rs.2 and 3 are minors
133	D-CRLMC/33857/2024	MANAS KUMAR CHAND	2024-11-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
134	D-BLAPL/35451/2024	ARABINDA DASH	2024-11-27	Honble Court not correctly mentioned in the cause title and rejection order.
135	D-LAA/49491/2024	SUSANTA KUMAR DASH	2024-11-27	Put up for S.R. after filing of C.Copy of impugned order
136	D-BLAPL/35631/2024	PRASHANTA KUMAR NAYAK	2024-11-27	P.S.AND G.R.Case No not mentioned in Cause Title.
137	D-WP(C)/49300/2024	SABYASACHI MISHRA	2024-11-27	1.Synopsis and date charts are not alphabetically paginated.2.The name of the petitioner in affidavit not correctly furnished.3.Annexure marking in prayer portion of I.A.seems to be wrong
138	D-CRLMC/35308/2024	RAMESH CHANDRA MAHARANA	2024-11-27	1. POCSO case number not correctly furnished in cause title
139	D-CRLMC/31953/2024	MANOJ KUMAR PANDA	2024-11-27	The name of trial court wrongly mentioned in prayer portion of I.A.

<b>DEFECTIVE REPORT LIST</b>				
<b>DEFECTIVE REPORT OF 27-11-2024 (CASES FILED BEFORE 2024)</b>				
<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	RVWPET/219/2020	RVWPET/219/2020	SANTOSH KUMAR SAMANTARAY	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER